

# HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

## NOTIFICATION

No. 198 Genl./XVII.3(6-G),

dated 04<sup>th</sup> October, 2024

It is hereby notified for general information that **05.10.2024 (Saturday)** i.e. day of poll for the General Election to Haryana Legislative Assembly, 2024 shall be observed as holiday in all the Subordinate Courts of Haryana, on account of General Elections to Legislative Assembly, 2024.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
Deputy Registrar (General)  
for Registrar General

Endst. No. 2761/sp1 Genl./XVII.3, dated 4<sup>th</sup> October, 2024

Copy forwarded to :-

The Controller of Printing & Stationery, Haryana, Chandigarh.  
with the request that the notification be published in the ordinary official Gazette of the State.

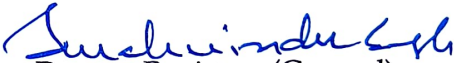
  
Deputy Registrar (General)  
for Registrar General

Endst. No. 2762/sp1 Genl./XVII.3, dated 4<sup>th</sup> October, 2024

### EMAIL

Copy forwarded to the following for information and necessary action :-

1. All the District and Sessions Judges in the States of Punjab, Haryana and UT, Chandigarh.
2. The Director (Admn.) Judicial Academy, Chandigarh.

  
Deputy Registrar (General)  
for Registrar General

Endst. No. 2763/sp1 Genl./XVII.3, dated 4<sup>th</sup> October, 2024

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Registrar General, All the Hon'ble High Courts of India.
10. The Advocate General, Punjab, Chandigarh.
11. The Advocate General, Haryana, Chandigarh.
12. The Accountant General, (A&E), Punjab, Chandigarh.
13. The Accountant General, (Audit), Punjab, Chandigarh.

14. The Accountant General, (A&E), Haryana, Chandigarh.
15. The Accountant General, (Audit), Haryana, Chandigarh.
16. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
17. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
18. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
19. The President, Sikh Gurudwara Tribunal, Chandigarh.
20. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.

  
Deputy Registrar (General)  
for Registrar General

Endst. No. 2765<sup>/spl.</sup> Genl./XVII.3, dated 4<sup>th</sup> October, 2024

Copy forwarded to :-

1. The Chief Editor, The Tribune, Chandigarh.
2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
3. The Chief Editor, Punjab Kesri, Chandigarh.
4. The Chief Editor, Daily Ajit, Jalandhar.

**with the request to publish the notification in their newspapers immediately for the information of general public.**

  
Deputy Registrar (General)  
for Registrar General

Endst. No. 2765<sup>/spl.</sup> Genl./XVII.3, dated 4<sup>th</sup> October, 2024

Uploaded on ISHiCO (Mozilla) for information to :-

1. Registrar-cum-Principal Secy.(Admn.) to Hon'ble the Chief Justice.
2. Special Secretary (Admn.) to Hon'ble the Chief Justice.
3. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
4. The Secretary to the Registrar General;
5. The Private Secretary to the Registrar Vigilance;
6. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
7. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
8. All the Superintendents/Branch In-charges/Section In-charges of the Punjab and Haryana High Court, Chandigarh.

  
Deputy Registrar (General)  
for Registrar General